

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 09.12.2021 (THURSDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)**

### **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No 992 of 2021	Rajesh Kumar Vs. Ritu Rastogi & Ors.	Mridu Guliani	
2.	Comp. App. (AT) (Ins) No. 1000 of 2021	Kotak Mahindra Bank Ltd. Vs. Resolution Professional of Universal Buildwell Pvt. Ltd.	Vikrant Kumar	
3.	Comp. App. (AT) (Ins) No. 1005 of 2021	Ranjeet Kumar Burnwal Vs. Committee of Creditors, Through Mr. Supriyo Kumar Chaudhuri & Ors.	Iswar Mohapatra	
4.	Comp. App. (AT) (Ins) No. 1006 of 2021	Kuwer Singh Vs. Punjab National Bank & Anr.	Kjmar Mihir	
5.	Comp. App. (AT) (Ins) No. 1012 of 2021	West Bengal Financial Corporation Vs. Bijoy Murmuria & Ors.	Madhumita Bhattacharjee	
6.	Comp. App. (AT) (Ins) No. 1013 of 2021	Sanjay Ramakant Kudapkar Vs. Syndicate Bank & Anr.	Narender Singh Yadav	
7.	Comp. App. (AT) (Ins) No. 1014 of 2021	Greater Noida Industrial Development Authority Vs. CA Anil Matta	U.N.Singh	
8.	Comp. App. (AT) (Ins) No. 1015 of 2021	Vijay Kumar Gupta Vs. Canara Bank	Kushal Bansal	

9.	Comp. App. (AT) (Ins) No. 1016 of 2021	AVR Overseas Pvt. Ltd. Vs. Adinath International Pvt. Ltd.	Karan Khanna	
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**After the above**

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)**

**For Admission (After Notice)**

10.	Comp. App. (AT) (Ins) No. 388 of 2021	G.S. Buildtech Pvt. Ltd. Vs. Ardee Infrastructure Venture Pvt. Ltd.	Anirudh Wadhwa	
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**For Hearing**

11.	Comp. App. (AT) (Ins) No. 637 of 2020	Subbaiya Chithambaram Vs. IDBI Bank & Anr.	Revathy Raghavan	Sumant Batra-IRP Niharika Sharma
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**By order of Hon'ble Chairperson**  
-sd/-  
**Registrar**